

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/427/ (IB)/2017
NAME OF THE PETITIONER(S) : M.K SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Seepa Mariappan
for Adv. B. Dharmaraj

counsel for Petitioner

Seepa

2. Senthil

counsel for Respondent

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor brought one D.D. No.013832 to the tune of Rs.7 lakh dated 12.09.2017 of Indian Bank, the same is handed over to the Counsel for the Petitioner. Counsel for the Corporate Debtor prayed for more time to file the schedule for payment of the remaining outstanding debt. At request, time is enlarged. Put up on **05.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk